

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC.VII-6/99/285/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Abdul Hakim,  
District & Sessions Judge,  
Karbi Anglong, Diphu.

Dated Guwahati the <sup>th</sup> 10 January, 2023

Sub: **Restricted holiday.**

Ref:- Your letter No. DJKA/2023/241 dtd. 09.01.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **permission to avail Restricted holiday on 17.01.2023 along with station leave permission, with the official vehicle, at own cost, from the evening of 12.01.2023, till the morning of 18.01.2023**, as prayed for. The next senior most Judicial officer at the station shall remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-6/99/286/dated** , 10-01-2023

Copy to :

1. ✓ The Project Manager, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**